

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: Classic Infra Promote Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	VAIBHAV KAUSHIK	Advocate	For Petitioner	Vaibhav
2.	Parv Agarwal	Advocate	For Respondent	Parv Agarwal

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Sh. Vaibhav Kaushik, Advocate for the petitioner counsel. Sh. Parv Agarwal, Advocate for the respondent counsel. Both parties further are granted liberty to offer their comments in writing on the report of the ROC within two weeks and to exchange with the opposite counsel. The petitioner is also at liberty to file rejoinder, if any, to the reply of the opposite counsel.

The matter be listed on 21st September, 2017

Date: 25.08.2017

Shri H.P. Chaturvedi (Member Judicial)

Typed by
Md.Zaid